

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)

PRESENT: SHRI BHASKARA PANTULA MOHAN – HON'BLE ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.07.2021 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC) Nos.64 & 65/2021 in CP (IB) NO. 187/7/AMR/2019
NAME OF THE COMPANY	Panyam Cements and Mineral Industries Ltd
NAME OF THE PETITIONER(S)	IDBI Trusteeship Services Ltd
NAME OF THE RESPONDENT(S)	Panyam Cements and Mineral Industries Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. IA Nos.64/2021 & 65/2021 in CP (IB) NO. 187/7/AMR/2019 are reserved for orders.

SD/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT